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Title: Need to safeguard the interests of Tamils in Sri Lanka and provide funds for giving succour to Tamil refugees in Tamil Nadu .

*SHRI D. VENUGOPAL (TIRUPPATTUR): There was an unprecedented Human Chain held impressively and emphatically to a length of about fifty-six kilometers from Chennai Collectorate to Chingleput and beyond. Concerned Indian Citizens gathered in Tamil Nadu cutting across party lines from various walks of life braving heavy rains showed their sympathy for the Sri Lankan Tamils who are currently facing untold miseries leading to increased influx of refugees to India. It was rather unique that the Tamil Nadu Legislative Assembly unanimously passed resolution urging upon the Union Government to take effective steps to create a conducive atmosphere to enable Tamils not to remain refugees anymore either in India or in their own homeland. The Chief Minister of Tamil Nadu personally led an all party team to the Prime Minister of India requesting him to ensure normalcy ending clashes between the Armed Forces and the insurgents of the Island Nation.

Hence, I urge upon the Government of India to take all possible steps to ensure that our Defence Ministry do not equip Sri Lankan Military and to ensure that our External Affairs Ministry help them see reason to end attack on civilian areas violating UN Human Rights Charter and also to ensure that our Finance Ministry allocate more funds for providing assistance to the teeming Tamil refugees thereby obviating heavy burden on Tamil Nadu.

* Treated as laid on the Table.